Annexure-1

	Annexure-1 Name of the corporate debtor: Affinity Beauty Salon Private Limited; Date of commencement of liquidation: 28-08-2020; List of stakeholders as on: 31.12.2020 (28.09.2020 being the last date for the submission of claims form)													
List of secured financial creditors														
		Details of	claim received	Details of claim admitted provisionally							Amount			
Sl. No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted of Secured Financial	Amount of contingent claim	of any mutual dues, that may be	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	IndusInd Bank	25/09/202	10,99,36,111	10,94,80,172	Secured	10,94,80,172	YES for the Primary Security and NOT	First Pari Passu Charge by way of Hyphotheciation of the Company's entire current assets both present & future. First Pari Passu Charge on movable fixed assets of the Company both Present & Future Hypothecation of Credit Cards swipe receivables both present & future Third Party Security Interest, NOT Relinquished as it is not part of Corp. Debtor Assets. Exclusive charge on Collateral property (House no T 5/3, DLF city phase III Gurgaon owned by Ms Renu Gupta & Mr. Rajat Gupta (3rd Party Collateral) Personal Guarantee	17.25%			4,55,939		
2	Kotak Mahindra Prime Ltd	22/10/202	2,93,65,467	2,93,65,467	Secured	2,93,65,467	YES	Hypothecation on Vehicles (Mercedes Benz, Porsche, Bentley Motors)	4.63%			-		
3	HDFC Limited	11/09/202	5,86,33,078	5,86,33,078	Secured	5,86,33,078	NO	Security 1 - House No 763A, Block A, Sushant Lok, Phase I, Gurgaon 122001 Security 2 - Flat no G 1402 in the building called Nitesh Caesars Palace, situated at Sy No 17/2, 17/2 Raghuvanahali, Uttarhalli, Hobli, Banglore, South Taluk, Banglore - 560070, Karnataka	9.24%			-		
4	Kotak Mahindra Bank Ltd	30/09/202	42,63,62,181	42,63,62,181	Secured	42,63,62,181	NO	(1) Whole of the Corporate Debtor Current Assets and movable fixed assets both present and future (2) An amount of Rs 4,42,88,100/- in the form of Fixed Deposits has been lien marked in favor of Kotak Mahindra Bank Ltd with no interest payout to the FD holder	67.18%			0		
5	Axis Bank	11/09/202 0	1,08,23,446	1,08,23,446	Secured	1,08,23,446	NO	Hypothecation on Vehicles (Land Rover)	1.71%			-		
		Total	63,51,20,283	63,46,64,344		63,46,64,344						4,55,939		